

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: AVANTHA POWER & INFRASTRUCTURE LIMITED Date of Commencement of Liquidation: 14-06-2024; List of Stakeholders as on Date: 14-06-2024; Name of IP: Mr. Tejas Shah; Process Number: 1; Last 5 digitof registration number: 10185

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0				NA
2	Liquidation costs incurred till date		92000		92000				NA
3	Secured financial creditors	0	0	0	0				NA
4	Unsecured financial creditors	11	72269698339	10	26015836212	0	46253862127	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	14124317	2	14124317	0	0	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	20532266	2	242925	0	20289341	0	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	9530365	0	0	0	9530365		<a href="#">Annexure 9</a>
Total		17	72313977287	14	26030295454	0	46283681833	0	